

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **06.08.2026** (THURSDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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**In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 378/2026 For Stay IA No. 1080/2026 For Condone Delay IA No. 1081/2026 Delay in refiling IA No. 1082/2026	Madurai Tuticorin Expressways Limited Vs Canara Bank	Ms. Geeta Battula	
2.	Comp App (AT) (CH) (Ins) No. 364/2026 For Stay IA No. 1030/2026 For Exemption IA No. 1031/2026	S. Swarnalatha Vs State Bank of India & Anr. WITH	Mr. R Bharadwajarama subramaniam	Mr. K Chandrasekaran For Caveator
3.	Comp App (AT) (CH) (Ins) No. 365/2026 For Exemption IA No. 1033/2026 For Stay IA No. 1035/2026	C. Chitti Babu Vs State Bank of India & Anr. WITH	Mr. R Bharadwajarama subramaniam	Mr. K Chandrasekaran For Caveator
4.	Comp App (AT) (CH) (Ins) No. 366/2026 For Stay IA No. 1036/2026 For Exemption IA No. 1037/2026	S. Senthil Kumar & 2 Ors. Vs Mahalingam Suresh Kumar, Liquidator of Ganga Foundations Pvt Ltd & Anr	Mr. R Bharadwajarama subramaniam	Mr. K Chandrasekaran For Caveator
5.	Comp App (AT) (CH) (Ins) No. 368/2026 For Stay IA No. 1047/2026 Interim Order	Vasudevan Sathyamoorthy, Suspended Director & Anr. Vs Ozone Urbana Infra Developers Pvt Ltd & 185 Ors.	Ms. Gayatri Virmani Mr. Pranav Gopalakrishnan	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6.	IA No. 936/2026 (To implead) in TA (AT) No. 66/2021 (Comp App (AT) No. 393/2017) For Stay IA No.743/2024 To Adv. Hg IA No.749/2024 For Additional docs. IA No. 173/2025	Gireesh Kumar Sanghi & Anr. Vs AGA Publications Ltd. & 13 Ors	Ms. Anju Jain	Mr. Yogesh Jagia R1, R12-R14 Mr. Y Suryanarayana R2- R4 Mr. Sharad Sanghi R5-R7 Mr. Sriram Venkatavaradan R8-R11
7.	IA No. 748/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 266/2026 For Stay IA No. 747/2026 For Urgent Listing IA No. 749/2026 For Exemption IA No. 750/2026 Interim Order	Axis Bank Ltd & Anr. Vs Renuka Devi Rangasamy, RP of the Consolidated Corporate Debtors, Regen Powertech Pvt Ltd & Regen Infrastructure and Services Pvt Ltd WITH	Mr. Pranava Charan	
8.	IA No. 754/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 267/2026 For Exemption IA No. 751/2026 For Stay IA No. 752/2026 For Urgent Listing IA No. 753/2026 Interim Order	Axis Bank Ltd & Anr. Vs Renuka Devi Rangasamy, RP of the Consolidated Corporate Debtors, Regen Powertech Pvt Ltd & Regen Infrastructure and Services Pvt Ltd	Mr. Pranava Charan	
9.	IA No. 840/2026 (For Condone Delay) In Comp App (AT) (CH) (Ins) No. 270/2026 For Stay IA No. 765/2026	Ramadosh Shankar Vs Muthurasapuram Ganesan Chandrasekaran, Liquidator of Freeworld Exports Pvt Ltd & 2 Ors	Mr.AG Sathyanarayana	Mr.S Sathiyannarayanan R1

Admission - Notice Ordered

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10.	Comp App (AT) (CH) (Ins) No. 41/2026 (With defects)	IDBI Bank Ltd Vs Thyagarajan Arunkumar, Erst. Managing Director of Aegan Industries Pvt Ltd & 7 Ors	Mr. T Ravichandran	
11.	Comp App (AT) (CH) (Ins) No. 85/2026 For Stay IA No. 239/2026	Farooq Ali Khan Vs Alok Kailash Saksena RP, Associate Decor Ltd & 7 Ors.	Mr. Sivaramakrishnan MS	Ms. Priyadarshini Natarajan R1 Cyril Amarchand Mangaldas R3-R5 Ms. Arva Merchant R6

12.	Comp App (AT) (CH) (Ins) No. 287/2026 For Stay IA No. 807/2026	Manideep Karampuri Vs Murali Mohan Chevuturi, Liquidator, Mithra Yarns Pvt Ltd & 2 Ors.	Mr. VVSN Raju	
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For Hearing (Part Heard)

A. With Interim Order				
S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13.	TA (AT) No. 85/2021 (Comp App (AT) No. 173/2019 For Stay IA No. 2070/2019) Part-Heard	Ramgad Minerals & Mining Ltd Vs I.G Kashinath & 4 Ors. WITH	Mr. AM Ilango	Ms. Fereshte Sethna R1 R2
14.	TA (AT) No. 86/2021 (Comp App (AT) No. 174/2019 For Stay IA No. 2073/2019) Part-Heard	Ramgad Minerals & Mining Ltd Vs I.G Kashinath & 4 Ors	Mr. AM Ilango	Ms. Fereshte Sethna R1 R2
B. Without Interim Order				
15.	Comp App (AT) (CH) (Ins) No. 433/2023 For Exemption IA No. 1334 & 1335/2023 Part-Heard	PRG Buildcon India Pvt Ltd Vs Riddhima Estates Pvt Ltd	Mr. CV Shailandhran Mr. Jerin Asher Sojan	Mr. Abhishek Jenasenan

Old Cases

(Requests for adjournment will not be entertained)

A. With Interim Order				
S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16.	Comp App (AT) (CH) (Ins) No. 387/2022 For Stay IA No. 921/2022 To Vacate Stay IA No. 671/2024	VVV Satyanarayana Rao Vs India Infrastructure Finance Company Ltd & 2 Ors.	Mr. Yogesh Jagia	Mr. Amir Bavani – R1 Khaitan Legal Associates-R2 & R3
B. Without Interim Order				
17.	TA (AT) No. 280/2021 (Comp App (AT) No. 80/2020 For Additional Docs. IA No. 1291/2020) For Direction IA No. 145/2025	Gurukripa Ayurvedic Heritage Pvt Ltd & Anr. Vs K Balagangadharan & 11 Ors. WITH	Mr. F Raymond Albyness	Mr. Mohan Pulickkal R1 Mr. Rajesh Vellakkat R7-R9
18.	TA (AT) No. 281/2021 (Comp App (AT) No. 81/2020) For Direction IA No. 207/2025	Aruna Unnikrishanan & Anr. Vs K Balagangadharan & 11 Ors. WITH	Ms. Barani Bharathi B	Mr. Mohan Pulickkal R1 Mr. Rajesh Vellakkat R9-R11

19.	TA (AT) No. 286/2021 (Comp App (AT) No. 129/2020 For Stay IA No. 1892/2020 For Exemption IA No. 1893/2020)	AV Gopalakrishnan & Anr Vs K Balagangadharan & 13 Ors	Ms. Parvathy Vijayan	Mr. Mohan Pulickkal R1 Mr. Rajesh Vellakkat R9-R11
20.	Comp App (AT) (CH) (Ins) No. 279/2021 To Dispense with IA No. 601/2021 For Stay IA No. 603/2021	Regional Provident Fund Commissioner, Employees Provident Fund Organisation Vs Bijoy Prabhakaran Pulipra, RP of PVS Memorial Hospital Pvt Ltd & 5 Ors	Mr. K Ramu Mr. R Vishnu	Mr. Bijoy P Pulipra R1 Mr. Avinash Krishnan Ravi R2 Mr. P Elayarajkumar R3 Mr. Jerin Asher Sojan R5
21.	Comp App (AT) (CH) (Ins) No. 34/2022 For Stay IA No. 66/2022	Merin Jose Vs State Bank of India	Mr. B Ramana Kumar	Mr. PV Vinod
22.	Comp App (AT) (CH) (Ins) No. 277/2022 For Stay IA No. 594/2022	Regen Infrastructure and Services Pvt Ltd Vs Regen Powertech Pvt Ltd, Rep by its RP, Renuka Devi Rangaswamy & 4 Ors WITH	Mr. TK Bhaskar	Mr. Surya Teja SS Nalla R1 Ms. J Parimalan R2 R3 Mr. Pranava Charan R4 Mr. VV Sivakumar R5
23.	Comp App (AT) (CH) (Ins) No. 282/2022 For Stay IA No. 599/2022	Regen Infrastructure and Services Pvt Ltd Vs Regen Powertech Pvt Ltd, Rep by its RP, Renuka Devi Rangaswamy & 4 Ors	Mr. TK Bhaskar	Mr. Surya Teja SS Nalla R1 Ms. J Parimalan R2 R3 Mr. Pranava Charan R4 Mr. VV Sivakumar R5
24.	Comp App (AT) (CH) (Ins) No. 367/2023 For Directions IA No. 1120/2023	The Assistant Provident Fund Commissioner/ Recovery Officer Vs Vaasan Medical Centre Pvt Ltd & 4 Ors. WITH	Mr. PK Panneer Selvam	Mr. A Karthikeyan R1
25.	Comp App (AT) (CH) (Ins) No. 368/2023 For Stay IA No. 1123/2023 For Direction IA No. 1122/2023	The Assistant Provident Fund Commissioner/ Recovery Officer Vs Vaasan Medical Centre Pvt Ltd & 4 Ors	Mr. PK Panneer Selvam	Mr. A Karthikeyan R1, R3- R5 Mr. BSV Prakash Kumar R2

For Hearing

A. With Interim Order				
S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
26.	Comp App (AT) (CH) (Ins) No. 632/2025 For Stay IA No. 1757/2025	LIC Housing Finance Ltd Vs Ramakrishnan Sadasivan, Erst RP, Lokaa Developers Pvt Ltd & 2 Ors	Mr. P Elayarajkumar	Mr. Ravi Rajagopalan R1 Mr. Praveen R R2

B. Without Interim Order				
27.	Comp App (AT) (CH) (Ins) No. 01/2024 For Stay IA No. 03/2024 For Exemption IA No. 04/2024 To Adv. Hg. IA No. 963/2024	Radiant Corporation Pvt Ltd, Rep by its Authorized Rep KVV Janardhana Rao Vs Gullapalli Kishore Babu, Chairperson of the Monitoring Committee of Jeevan Polymers Pvt Ltd & Anr	Mr. Ch. Siddhartha Sarma	Ms. JVL Bharati- R1 Mr. Manjeet Bucha, CS R2
28.	Comp App (AT) (CH) No. 06/2024 For Urgent Hearing IA No. 121/2024 For Stay IA No. 122/2024	Rajeev Vidyadharan alias Rajeev Anchal & 3 Ors Vs PJ Mathews & 27 Ors	Dr. KS Ravichandran, PCS	Mr. Bijoy P Pulipra R1-R8 Mr. Ajakumar R10- R12 Mr. EK Kumaresan R16 R17
29.	Comp App (AT) (CH) No. 23/2024 For Exemption IA No. 382/2024 For Stay IA No. 383/2024 For Direction IA No. 1178, 1179 & 1247/2024	Nagarjuna Agro Chemicals Pvt Ltd & 3 Ors Vs Shrikant Gopilal Rathi & 4 Ors. WITH	Mr. MV Swaroop	Mr. CV Shailandhran R1
30.	Comp App (AT) (CH) No. 33/2024 For Stay IA No. 581/2024 For Exemption IA No. 582/2024	Shrikant Gopilal Rathi & 2 Ors Vs Nagarjuna Agro Chemicals Pvt Ltd & 8 Ors. WITH	Mr. CV Shailandhran	Mr. MV Swaroop R2- R4
31.	Comp App (AT) (CH) No. 34/2025 For Stay IA No. 494/2025 For Direction (With Defects) IA No. 1538/2025 To Vacate Stay IA No. 1682/2025	Mukund Ghanshyamdasji Maheshwari (DAGA) & 2 Ors Vs Balvinder Singh Administrator of Nagarjuna Agro Chemicals Pvt Ltd & 8 Ors	Mr. MV Swaroop	Mr. CV Shailandhran R2-R4 Mr. B Dhanaraj- R7
32.	Comp App (AT) (CH) No. 35/2024 For Stay IA No. 611/2024 For Urgent Hearing IA No. 1312/2024	Sanyog Kumar Thakur Vs Star Agrotech Pvt Ltd & 3 Ors	Mr. V Ravi Kumar	Mr. Y Suryanarayana R1-R4
33.	Comp App (AT) (CH) (Ins) No. 452/2024 For Stay IA No. 1235/2024	Manjeera Realty LLP Vs Manjeera Constructions Ltd Rep by RP, Birendra Kumar Agarwal & 3 Ors WITH	Mr. TK Bhaskar	Mr. VVSN Raju- R1 Mr. Aishvary Vikram R4
34.	Comp App (AT) (CH) (Ins) No. 348/2025 Interim Injunction IA No. 1040/2025 For Stay IA No. 1041/2025	Manjeera Realty LLP Vs Valentis Laboratories Pvt Ltd & 2 Ors.	Mr. TK Bhaskar	Mr. VVSN Raju R3

35.	Comp App (AT) (CH) No. 21/2025 For Stay IA No. 261/2025	Research City Business Solutions Pvt Ltd & 2 Ors Vs Vineela Balla & 3 Ors	Mr. T Natraj	Mr. S Rajagopalan- R1
36.	Comp App (AT) (CH) (Ins) No. 656/2025 For Stay IA No. 1820/2025	Anish Reddy Chinnamile Vs CA Naren Sheth, Liquidator of Aster Pvt Ltd & Anr.	Mr. Sunny Sheen Akkara	Mr. T Ravichandran R1 Mr. Ravi Rajagopalan R2
37.	Comp App (AT) (CH) (Ins) No. 01/2026 For Exemption IA No. 01/2026	State Bank of India Vs Thyagarajan Arunkumar, Erst. Managing Director of Aegan Batteries Pvt Ltd & 9 Ors WITH	Mr. K Chandrasekaran	Mr. Shivaji H Mane R1-R4, R9 R10
38.	Comp App (AT) (CH) (Ins) No. 02/2026 For Exemption IA No. 03/2026	State Bank of India Vs Thyagarajan Arunkumar, Erst. Managing Director of Aegan Industries Pvt Ltd & 7 Ors.	Mr. K Chandrasekaran	Mr. Shivaji H Mane R1 R2
39.	Comp App (AT) (CH) (Ins) No. 52/2026 For Stay IA No. 132/2026	Phoenix ARC Pvt Ltd Vs Sagar Power (Dandela) Limited WITH	Mr. Adarsh Ramanujan	Mr. Arun Karthik Mohan
40.	Comp App (AT) (CH) (Ins) No. 53/2026 For Stay IA No. 133/2026	Phoenix ARC Pvt Ltd Vs Bhoruka Power Corporation Limited	Mr. Adarsh Ramanujan	Mr. Arun Karthik Mohan

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For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
41.	Comp App (AT) (CH) (Ins) No. 192/2026 For Stay IA No. 551/2026 For Exemption IA No. 552/2026 Part-Heard	Madhusudan Khemka Vs Canara Bank & Anr. WITH	Ms. J Parimalam	Mr. MS Viswanathan R1 Mr. H Karthik Seshadri R2
42.	Comp App (AT) (CH) (Ins) No. 193/2026 For Exemption IA No. 554/2026 For Stay IA No. 555/2026 Part-Heard	R Sundaresh Vs Canara Bank & Anr.	Ms. J Parimalam	Mr. MS Viswanathan R1 Mr. H Karthik Seshadri R2

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B. (044-28880500),
or through email on **e-mail ID:** itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

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By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in